

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt.)/13411/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District and Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the 16th December, 2022.

Sub: **Winter vacation with Station leave permission.**

Ref:- Your letter No. DJ(D)9267 dtd. 14.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **winter vacation from 26.12.2022 till 31.12.2022 along with station leave permission, with your official vehicle, at own cost, from the evening of 23.12.2022 till the morning of 02.01.2023**, before Court hours.

The Addl. District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai, in his absence the CJM, Darrang, Mangaldai and in his absence the in-charge CJM will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013 (Pt.)/13412-13413/A dated , 16-12-2022
Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)
